

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 2236/2023 In C.P.(IB)-1286(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2023**

NAME OF THE PARTIES: - Rivaaz Trade Ventures Private Limited
V/s

Axis Trustee Services Limited

IN THE MATTER OF

Axis Trustee Services Limited

V/s

Rivaaz Trade Ventures Private Limited

APPEARANCES: -

FOR THE FINANCIAL CREDITOR : Adv. Riya Kamdar

FOR THE CORPORATE DEBTOR : Adv. Sweta Tandel a/w
Adv Ankita Yadav

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Due to paucity of time the matter could not be taken up. List the matter on **20.07.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

JAGDISH